

District and Sessions Judge, Central, THC
IN THE COURT OF Sd. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 11-09-2020 Total Cases:22

| S.No. | Case Type | Old Case No. | Case No. | Title |
|---|-------------|--------------|----------|--|
| Misc. cases/purpose | | | | |
| 1 | OMP (COMM.) | | 91/20 | UPENDER KUMAR Vs. KOTAK MAHINDRA PRIME LTD. AND ANOTHER |
| Misc./ Appearance | | | | |
| 2 | CS (COMM) | | 428/18 | NIKUNJ TRADERS Vs. JITING MOMAYA |
| 3 | CS (COMM) | | 508/18 | ICICI BANK LIMITED Vs. SANTOSH SINGH |
| Misc. cases/purpose | | | | |
| 4 | CS (COMM) | | 961/19 | ICICI Bank Vs. PRAMOD KUMAR |
| 5 | CS (COMM) | | 1836/19 | SUPER CASSETTES INDUSTRIES PVT. LTD. Vs. RAJA SHEKHAR AND ANRS |
| 6 | CS (COMM) | | 1837/19 | SUPER CASSETTES INDUSTRIES PVT. LTD. Vs. JAYANTA BHATTACHARYA AND ORS. |
| 7 | CS (COMM) | | 1153/19 | ICICI Bank Vs. GANESH PRAKASH |
| 8 | CS (COMM) | | 1154/19 | ICICI Bank Vs. MOHIT SHARMA |
| 9 | CS (COMM) | | 1701/19 | ICICI BANK LIMITED Vs. SHAIENDRA YADAV |
| 10 | CS (COMM) | | 1915/19 | ICICI Bank Vs. SURESH KUMAR |
| 11 | CS (COMM) | | 1918/19 | ICICI Bank Vs. MOHD. AKHLAS |
| Misc./ Appearance | | | | |
| 12 | CS (COMM) | | 267/20 | ICICI Bank Vs. MANSI BALI |
| 13 | CS (COMM) | | 269/20 | ICICI Bank Vs. SATYA SRIVASTAV |
| 14 | CS (COMM) | | 271/20 | ICICI Bank Vs. ASTHA INFRAPROJECTS PRIVATE LIMITED AND ORS. |
| 15 | CS (COMM) | | 294/20 | ARUN KUMAR GUPTA Vs. KAPIL BHARDWAJ |
| 16 | EX | | 249/20 | VIKAS VERMA Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR. |
| Case Management Hearing / Pre - Trial Conference | | | | |
| 17 | OMP (COMM.) | | 18/19 | ELEMENTS EXPORTS PVT. LTD. AND ORS. Vs. M/S CAVERY THROUGH |
| Plaintiff/Petitioner Evidence | | | | |
| 18 | CS (COMM) | | 2369/19 | ICICI BANK LIMITED Vs. JITENDER KUMAR |
| 19 | CS (COMM) | | 2372/19 | ICICI BANK LIMITED Vs. VIVEK GOLA |
| Misc. Arguments | | | | |
| 20 | OMP (COMM.) | | 79/20 | BHOLA NATH TIWARI Vs. M/S SHRIRAM TRANSPORT FINANCE CO. LTD. |
| 21 | CS (COMM) | | 147/19 | MANSI CONSTRUCTION Vs. PRIMEX BUILDING SYSTEM PVT. LTD. |
| 22 | OMP (COMM.) | | 40/19 | UNION OF INDIA Vs. M/S BPT INFRA PROJECTS PVT LTD. |

Note: I-2. Po has to attend Training Programme at DSA, Dwarka on 11-9-2020.
So, a Physical Hearing could not be conducted.